

Hussainiwala Border for Trade with Pakistan

4399. SHRI R. L. BHATIA : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any move afoot to reopen Hussainiwala border for trade with Pakistan;

(b) if so, how far it will affect the existing operations at Wagah border; and

(c) whether along with this visitors coming from and going to Pakistan by road will also be diverted via this route?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) (a) : There is at present no proposal to reopen the Hussainiwala border for trade with Pakistan.

(b) and (c). Do not arise.

Construction of Hotels in Delhi by ITDC/DTDC

4400. SHRI K. MALLANNA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of the hotels constructed by India Tourism Development Corporation or by the Delhi Tourism Development Corporation in the Capital which are within the reach of the middle class people; and

(b) the details regarding the rooms provided, along with the rates fixed by Government recently?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : (a) and (b). While Delhi Tourism Development Corporation has not constructed any Hotels in the Capital, ITDC is cons-

tructing Ashok Yatri Niwas in Delhi. The details are as under :—

Rooms—558/1264-beds
Estimated Cost—Rs. 430 lakhs

TARIFF:

Single occupancy—Rs. 50/-

Double occupancy—Rs. 60/-

Dormitory
(4-bedded) —Rs. 72/- (@ Rs. 18 per bed).

ITDC is operating two other 3-star hotels in Delhi. The details are as under :—

Name of the Hotel	Capacity	Tariff (European Plan)
Lodhi	224 rooms/ 300 beds	Single—Rs. 170/- Double—Rs. 240/-
Ranjit	188 rooms/ 230 beds	Single non-AC Rs. 100/- Double non-AC Rs. 170/- Single AC—Rs. 165/- Double AC—Rs. 225/-

Hawala Racket unearthed in Bombay

4401. SHRI GHUFRAN AZAM;
SHRI K. LAKKAPPA :
Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Directorate of Revenue Intelligence, Bombay has recently unearthed a multi crore smuggling-cum-hawala racket in which a businessman of the city is involved; and

(b) if so, details of the items seized and action has been taken by the Government against the smuggler?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b). On 20-4-1982, officers of the Directorate of Revenue

Intelligence searched the premises of a hotel room in Delhi and seized from the occupant of the room incriminating documents relating to smuggling of gold and wrist watches and illegal transactions in foreign exchange.

In the follow-up action, several premises at Bombay were searched by officers of the Directorate of Revenue Intelligence resulting in the recovery of U. S. dollar 80,000 from one of the premises.

Four persons were arrested in connection with the case, who were subsequently released on bail by the Court.

Representation of Delhi Exporters Association

4402. SHRI R. N. RAKESH : Will the Minister of FINANCE be pleased to state :

(a) the main point highlighted in the representation submitted by the Delhi Exporters Association to the Deputy Finance Minister during the month of June, 1982;

(b) the detail of demands which Government have accepted for implementation and the reasons of rejections of demands, if any ; and

(c) by what time Government will be in a position to take a final decision on the representation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY):

(a) The main points raised were small exporters not being recognised as priority sector and not getting export credit at concessional interest even against confirmed orders/Letters of Credit, penal interest on delayed repatriation of funds, advances against duty draw back entitlements not being given by banks, delay in payments being

credited to exporters and difficulties relating to air-freighted exports.

(b) and (c). All export credits are treated as a preferred sector attract concessional rates of interest for stipulated periods. Exports from small scale industries/small business sector are also included in priority sector. The RBI, to whom this representation was forwarded, has informed that it has, from time to time instructed the commercial banks to provide adequate export credit to all viable and bankable proposals. It has also informed that there are standing instructions to banks on the various subjects mentioned in the representation. The Reserve Bank of India as well as the commercial banks have special cells to look after the problems of exporting community and specific complaints regarding non-observance of these instructions should be addressed to them for prompt and effective attention.

A reply has also been sent to the Association.

Use of ex-Servicemen in Developing Ecology

4403. SHRI G. NARSIMHA REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have considered the desirability of using ex-servicemen in developing the ecology of the country :

(b) whether Government have formulated any positive scheme in this regard ;

(c) whether in highly and backward areas such ex-servicemen can be of much greater help in assisting the State Governments in the task of tree plantation and assisting rural masses to make use of simple technological devices for the betterment of their economic condition ;